

ITEM NO.12

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 20179/2022

DHARAMPAL & ANR.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.138323/2022-EXEMPTION FROM FILING
O.T. and IA No.138322/2022-CONDONATION OF DELAY IN REFILING /
CURING THE DEFECTS)

Date : 27-09-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Chandan Mishra, Adv.
Mr. Sandeep Kumar Dwivedi, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Delay in refiling is condoned.

Registry to proceed further.

S.P.S. LALER
Registrar

MG